12 hrs.

RE. QUESTION OF PRIVILEGE, MOTIONS FOR ADJOURNMENT, ETC.

(*Interruptions*)**

MR. SPEAKER: I can listen one by one. Whatever they say is not going on record because it is without my permission.

(*Interruptions*)**

MR. SPEAKER: Please sit down now. Yesterday you were doing the same thing, today you are doing again.

(*Interruptions*)**

MR. SPEAKER: This is irrelevant.

(*Interruptions*)**

MR. SPEAKER: Yesterday when the other man was doing, you were condemning it. Please don't do it.

The law belongs to everybody. You can refer these things to me. If I like, I can get them on the Table.

SHRI A. NEELALOHITHADASAN NADAR: *rose*

MR. SPEAKER: You can come to me.

(व्यवधान)

श्री मनीराम बागड़ी (हिसार) : आप की इजाजत से मैं एक बात कहना चाहता हूं—खास कर अपने आदमियों को। विरोध पक्ष के लोग यह देख लिया करें कि जब विरोधी पक्ष का आदमी बोलता है तो बीच में बोलने की कोशिश न करें।

अध्यक्ष महोदय : मुझे तो कोई विरोधी नहीं लगता है, मुझे तो सब सहयोगी लगते हैं।

श्री मनीराम बागड़ी : मैं आप से एक निवेदन करना चाहता हूं .....

अध्यक्ष महोदय : किस रूल में ?

श्री मनीराम बागड़ी : 376 ले लें, 371 ले लें, कोई सा रूल ले लें।

अध्यक्ष महोदय : ये सारे कानून और कानून हमारे और आप के लिये बने हैं।

श्री मनीराम बागड़ी : मैं तीन बातें कहना चाहता हूं।

अध्यक्ष महोदय : एक बात कहिये।

श्री मनीराम बागड़ी : मेरा नियम 222 के अन्तर्गत विशेषाधिकार का सवाल है। एक संसद सदस्य .....

अध्यक्ष महोदय : उस का जवाब देता हूं। इस के बारे में मुझे पता कर लेने दीजिये, क्योंकि यह सिर्फ खबर है ....

श्री मनीराम बागड़ी : जब इतना पता चल जाय कि किसी मेम्बर के खिलाफ खबर आई है ...

अध्यक्ष महोदय : जब तक फैक्ट्स सामने न आयें तब तक हम विश्वास न करें, यह खबर गलत भी हो सकती है। So, I don't admit it.

श्री मनीराम बागड़ी : एक मेम्बर के खिलाफ कत्ल के इल्जाम की बात आई है...

अध्यक्ष महोदय : जब तक फैक्ट्स सामने न आयें, अखबार की बात का विश्वास न करें। I will not believe it unless I get facts.

श्री मनीराम बागड़ी : आप मेरा मतलब नहीं समझे।

अध्यक्ष महोदय : समझ लो अखबार झूठ खबर देता है।

श्री मनीराम बागड़ी : उन्होंने नाम नहीं लिया है।

अध्यक्ष महोदय: नाम में मतलब नहीं है—No; I cannot go on a wild goose chase.

**Not recorded.

श्री मनीराम बागड़ी : अगर अखबार लिख दे कि स्पीकर ने यह किया या सदन के किसी मेम्बर ने यह किया, तो क्या इस से सम्मान नहीं गिरता है ?

अध्यक्ष महोदय : जब तक नाम न लें, मैं कैसे कार्यवाही करूं ।

श्री मनीराम बागड़ी : यह तो व्यक्ति की बात हुई ।

दूसरी बात, हिन्दुस्तान के किसानों के साथ बहुत बड़ा धोखा हुआ है--कृषि दवाइयों के माध्यम से । देश में ऐसे कई कारखाने चल रहे हैं ....

अध्यक्ष महोदय : आप बैठ जाइये ।

श्री मनीराम बागड़ी : आप पूरा सुन लें, कौन सा आसमान फट जाएगा ।

अध्यक्ष महोदय : आप ने सारी बात तो बतला दी ।

श्री मनीराम बागड़ी : आप थोड़ा सुन लें तो ठीक है, मैं एक सेकन्ड में सब बात कहता हूं । गरीब किसानों की फसल को तबाह कर दिया गया है । यह बहुत अहम सवाल है ।

MR. SPEAKER: I understand your point.

SHRI HARIKESH BAHADUR (Gorakhpur): There is great devastation due to floods. Many people have died.

MR. SPEAKER: We will take it up later. Again and again you are coming up.

श्री हरीश कुमार गंगवार (पीलीभीत): इस देश के अन्दर पंजाब, उत्तर प्रदेश और की जगहों पर किटाणु-नाशक दवाओं. . . .

अध्यक्ष महोदय : आप बैठिये । It has just come to my notice.

श्री हरीश कुमार गंगवार : बहुत फसल नष्ट हो गई है, किसानों का बहुत नुकसान हो गया है । सरकार ने किसी पर मुकदमा नहीं चलाया है । दवाइयां बनाने वालों के खिलाफ मुकदमा नहीं चलाया गया । यह बहुत गम्भीर मसला है ....

MR. SPEAKER: I have received notices of adjournment motion from Sarvashri R. P. Yadav and Harish Kumar Gangwar on the reported manufacture and marketing of spurious pesticides—as now mentioned by Mr. Mani Ram Bagri—and I have got so many Calling Attention notices on the same subject.

These spurious pesticides have ruined crops worth lakhs of rupees in various parts of India. This is a matter of serious concern. I know what it means. This is not only criminal. This is much more than criminal. This is treacherous. This is something unheard of. This is something which even society should not tolerate, what to talk of Government, because they have played upon very poor and innocent farmers.

I must congratulate the people who have captured these things. But I want to bring this matter to notice. That is why I am concerned, because I know what the life of the farmer means. It is the only section of the society which has worked so far without any reward. Day-in and day-out they have never cared for anything. For 12 months in a year, they are without any holiday. They do not see what is cold, what is hot and what is the season. They have served the most uncertain profession in the whole of the world and still these so-called creatures walking on two feet play upon the innocent people. We have to take care of this thing.

I think the Government realises its responsibility; and that is why I have admitted a Calling Attention for tomorrow with all the vehemence it requires.

(Interruptions)

MR. SPEAKER: Shri Veerendra Patil.

(Interruptions)

MR. SPEAKER: Please sit down.

(Interruptions)

श्री रामावतार शास्त्री (पटना) : कुछ की बात सुनते है और कुछ की नहीं ।

अध्यक्ष महोदय : और क्या बाकी रह गया है ।

श्री रामावतार शास्त्री : आज के एकोनोमिक टाइम्स में यह खबर निकली है कि सरकार जो कम दूरी की ट्रेनें चलाती है, उन के किराये बढ़ाने जा रही है. .(व्यवधान)**

अध्यक्ष महोदय : यह कोई बात नहीं है ।

This is not the way. You give me some questions. That will not form part of the proceedings.

*(Interruptions)***

MR. SPEAKER: This will not go on record.

SHRI A. NEELALOHITHADASAN NADAR (Trivandrum): There are authorised reports in the national dailies.... **

MR. SPEAKER: This will not go on record.

*(Interruptions)***

MR. SPEAKER: Why don't you read the rules and then come to the House? This is nonsense.

*(Interruptions)***

SHRI SATYASADHAN CHAKRABORTY: When we raise questions, the answer given by the Ministers are so evasive....**

MR. SPEAKER: This is not the way. You come to my Chamber. He is not allowed. You come to me. You give me a notice. I cannot allow discussion on these things on the Floor of the House. This is irrelevant. I have got 30,000 questions and decide them accordingly. You are welcome at any time.

SHRI SATYASADHAN CHAKRABORTY: I am going to meet you.

MR. SPEAKER: You are welcome at any time day-in and day-out.

(Interruptions)

MR. SPEAKER: Not allowed.

*(Interruptions)***

श्री जयपाल सिंह कश्यप (आंवला) : अध्यक्ष महोदय, मैं यह कहना चाहता हूं कि हमारे कांस्टीट्यूशन के मुताबिक लाइफ और लिबर्टी की गारन्टी दी गई है लेकिन इस समय तक 25 हजार आदमियों को पूरे भारत में पुलिस से फर्जी एन्काउन्टर दिखा कर मार दिया है.... **

MR. SPEAKER: Not allowed. Irrelevant

*(Interruptions)***

12.12 hrs.

PAPERS LAID ON THE TABLE

MERCHANT SHIPPING (LEVY OF SEAMEN'S WELFARE FEE) AMENDMENT RULES, 1981.

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): I beg to lay on the Table a copy of the Merchant Shipping (Levy of Seamen's Welfare Fee) Amendment Rules, 1981 (Hindi and English versions) published in Notification No. G.S.R. 221(E) in Gazette of India dated the 26th March, 1981, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958. *[Placed in Library. See* No. LT-2634/81]

ANNUAL ACCOUNTS OF ALL INDIA INSTITUTE OF MEDICAL SERVICES, NEW DELHI FOR 1979-80.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): I beg to lay on the Table a copy of the Annual Accounts (Hindi and English versions) of the All India Institute of Medical Sciences, New Delhi, for the year 1979-

**Not recorded.